

alongwith the reasons in each case as also the name of the Heads of Circles concerned?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the table of the House.

**Postal Advisory Committee for Himachal Pradesh**

**6005. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Postal Advisory Committee for Himachal Pradesh has since been constituted;

(b) if so the date of its constitution and the present composition; and

(c) if not, the likely date by which it would be constituted along with the reasons for delay and the date when the previous Committee ceased to function?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) and (b). No, Sir.

(c) Nominations for various interests have been received. The case is being processed for reconstitution. The term of the outgoing Committee expired on 31-12-1980.

**Telephone link between Swarghat and Bilaspur (H.P.)**

**6006. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a demand has been received by Government for setting up

telephone link between Swarghat and Bilaspur in Himachal Pradesh;

(b) if so, the action taken by Government on this request; and

(c) if no action has been taken so far, the reason for delay and likely date by which action would be taken to set up the above said link?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) Yes, Sir.

(b) and (c). A radio system has been planned between Swarghat and Bilaspur, and the same is likely to be commissioned during the 6th Plan period.

**Pending Cases for Clearance on account of Power Parallelism with P.T.C.C.**

**6007. PROF. NARAIN CHAND PARASHAR:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases pending for clearance on account of power parallelism with the Power Transmission Coordination Committee since 1-11-81 alongwith the dates, which have been referred to the Committee up to 1.3.1982;

(b) the names of such cases as have since been cleared by the Committee alongwith the dates and on which they have been cleared;

(c) the names of the cases which are still pending for clearance and the likely dates by which they would be cleared; and

(d) the reasons for delay and whether Government propose to expedite the clearance in the interest of speedy telecom. development?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA):** (a) to (d). Particulars of cases referred, cleared and those pending along with